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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2995/2003

New Delhi, this the 11th day of December, 2003

Hon'ble Shri Justice V.S. Aggarwal Chairman
Hon'ble Shri S.A. Singh, Member (J)

J.P. N. Singh,
Assistant Director (Hort.),
Division No. VI,
I.P. Bhawan,
New Delhi. Applicant

(By Advocate: Sh. K.B.S. Rajan)

Versus

1. Union of India through
The Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Director General of Works,
C.P.W.D., Nirman Bhawan,
New Delhi.
3. Director (Hort.)
C.P.W.D. 'Y' Shape Building,
I.P. Estate,
New Delhi- 110 003.
4. Gajendra Singh,
Assistant Director (Hort.)
Office of Ex.Engineer,
Chandigarh Divn. No. 1,
Kendriya Sadan,
Sector 9A, Chandigarh. Respondents

(By Advocate: None)

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman -

Learned counsel for the applicant states that in the first instance he will file an application for enforcement / disobedience of the directions of this Tribunal. In case the need arises, he may be permitted

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thereafter to file the original application. Allowed as prayed.

2. Subject to aforesaid, O.A. No. 2995/2003 is dismissed as withdrawn.



(S.A. Singh)
Member (A)



(V.S. Aggarwal)
Chairman

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